

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 554/2018

ASHUTOSH KUMAR @ ASHU

Appellant(s)

VERSUS

STATE OF U.P. THR. SECRETARY

Respondent(s)

Date : 30-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Dushyant Parashar, AOR

For Respondent(s)

Mr. Ashutosh K. Sharma, Adv.
Mr. Yudhisther Bhardwaj, Adv.
Mr. Ankur Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the Trial Court. Reminder be
issued.

List again on 18.9.2018.

KAPIL MEHTA
Registrar
30.8.2018

rd